

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201
CP(IB)/178(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Lakhi Gems Impex Pvt Ltd
V/s
PNC Developers Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 25/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Bhavdutt H. Bhatt, Adv.
For the Respondent : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.

ORDER

None present for applicant. Ld. Counsel for the respondent submitted that CP 52 of 2019 filed u/s 241-242 is also pending and both matters are to be decided together.

List for further consideration on 06.06.2024.

Later on Ld. Counsel for the applicant appeared.

Ld. Counsels for both sides are directed to file written submissions to decide merits of both the matters..

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)